OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI

ORDER

As an interim measure, Sh. Sanjay Kumar, Branch Incharge, Computer Branch is directed to look after the work of Public Information Officer (PIO), Rouse Avenue District Court, New Delhi in the first batch during the ensuing summer vacation i.e. w.e.f. 16.06.2025 to 21.06.2025, in addition to the work already assigned to him.

Note: Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action JA. disciplinary action ंडायरी संख्या 4049 ARORA) (KANWAL JE Principal District & Sessions Judge-cum-

.4.

Dated, Delhi the _06/6/1x /F.7/P&T/Admn/RADC/2025 No.

Copy forwarded for information and necessary action to :

- 1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 2. The DDO, Central District, Tis Hazari Courts, Delhi.
- 3. The Administrative Officer (J), Admn. II Central District, THC, Delhi.
- 4. The Officers/Officials concerned.
- 5. PS to the Undersigned.
- 6. The Dealing Official, LAYERS seat, THC, Delhi.
- 7. The Dealing Official T&P II Personal File/ACR, THC, Delhi.
 8. The Website Committee, THC, Delhi for uploading.
- 9. Leave Section, RADC.

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CEI, RADC, New Delhi

Spl. Judge (PC-Act) UBI, RADC, New Delhi